

(4) A copy of the Annual Accounts (Hindi and English versions) of the Regional Engineering College, Kurukshetra, for the year 1980-81 together with Rudit Report thereon. [Placed in Library. See No. LT-3993/82.]

DELHI MOTOR VEHICLES (FIRST AMENDMENT) RULES, 1982 AND STATEMENT FOR DELAY

THE MINISTER OF SHIPPING AND TRANSPORT (SHRI VEERENDRA PATIL): I beg to lay on the Table—

(1) A copy of the Delhi Motor Vehicles (First Amendment) Rules, 1982 (Hindi and English versions) published in Notification No. SECE 3,30 Tpt./81 in Delhi Gazette dated the 1st March, 1982, under sub-section (3) of section 133 of the Motor Vehicles Act, 1939.

(2) A statement (Hindi and English versions) showing reasons for delay in laying the above Notification. [Placed in Library. See No. LT-3994/82.]
Annual Report of National Academy of Medical Sciences (India), New Delhi for 1980, Annual Accounts of National Academy of Medical Sciences (India), New Delhi for 1979-80 and Statement for delay.

THE DEPUTY MINISTER IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (KUMARI KUMUDBEN M. JOSHI): I beg to lay on the Table

(1) A copy of the Annual Report (Hindi and English versions) of the National Academy of Medical Sciences (India), New Delhi, for the year 1979-

(2) A copy of the Annual Accounts (Hindi and English versions) of the National Academy of Medical Sciences (India), New Delhi, for the year 1980-80 together with Audit Report thereon.

(3) A statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) and (2) above. [Placed in Library. See No. LT-3995/82].

बध्यज महोदय: आश्वासन यह था कि रिपोर्ट को हाउस के टेबल पर रखा जाएगा।

श्री चन्द्रजीत शाह: हम चाहते हैं कि वह रखी जाए।

बध्यज महोदय : आश्वासन यह था कि इस रिपोर्ट को अवश्य सदन के टेबल पर रखा जाएगा। बाकी बाद में देखेंगे।

श्री चन्द्रजीत शाह: यदि गवर्नमेंट मंडल कमीशन की रिपोर्ट सदन में पेश नहीं करेगी, तो बहस फिर किम चीज पर हांगी? बहस के लिए जरूरी है कि रिपोर्ट पेश की जाए।

we want to discuss the recommendations. It is not only that the Report should be placed.

MR. SPEAKER: The Home Minister's assurance is there. I have that assurance with me. It is on record.

SHRI CHANDRAJIT YADAV: Will you find out from the Home Minister?

MR. SPEAKER: Yes I will.

SHRI CHANDRAJIT YADAV: The Cabinet has taken a decision not to place it. (Interruptions) The Cabinet has postponed the discussion on the Report.

DR. SUBRAMANIAM SWAMY (Bombay North East): On a point of order. I would like to bring to the notice of the House that, on the Prime Minister's visit to Saudi Arabia, the House has not been taken into confidence. The papers are speculating that there is a change in foreign policy...

MR. SPEAKER: No speculation is allowed here.

DR. SUBRAMANIAM SWAMY: Should not the House be taken into confidence.

(Interruptions)

MR. SPEAKER: No. Not allowed.

(Interruptions)